

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6339
ANSWERED ON:06.05.2013
GUIDELINES FOR URBAN WASTE MANAGEMENT
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has issued any guideline for urban waste management without causing environmental pollution in the country;
- (b) if so, the details thereof;
- (c) whether the Government has noticed the growing number of agitations in many rural parts of the country against providing land for waste disposal from neighbouring urban areas in the country;
- (d) if so, the steps taken by the Government in helping the urban local bodies for effective waste management;
- (e) whether the Government has launched any scheme for providing Central assistance for waste management to urban local bodies; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b): The Ministry of Environment and Forests (MoEF) has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000. As per these rules, every municipal authority is responsible for collection, segregation, storage, transportation, processing and disposal of municipal solid waste in the country. The municipal authorities are also required to set up waste processing and disposal facilities. State Pollution Control Boards/Committees are responsible for granting authorization for storage, treatment and disposal facilities for municipal solid waste and monitoring of environmental standards around such facilities.

(c) & (d): Public Complaints from various cities/ towns with regard to site selection by municipalities for disposal of waste are received from time to time. The abovementioned rules, inter-alia, provide for specifications for land filling, indicating; site selection, facilities required at the site, specifications for land filling, pollution prevention, water quality monitoring, ambient air quality monitoring, plantation at landfill site, closure of landfill site and its post care. The Central Pollution Control Board (CPCB) has provided Guidelines and Check-list for evaluation of municipal solid waste landfill proposals. The Ministry of Urban Development (MoUD) has published a Manual on Municipal Solid Waste Management, 2000, which provides guidelines to Urban Local Bodies for collection, transportation, scientific treatment, recycling, reuse, disposal and formulation of solid waste management schemes.

(e) & (f): The MoUD has launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to provide financial assistance to the State Governments for creating infrastructure, including municipal solid waste management with a reform oriented agenda in all the urban areas of the country. Integrated Solid Waste Management Projects, including compost plants for converting garbage into organic fertilizers have been approved by MoUD in 10 towns under the Central Sector Scheme of "Solid Waste Management and Drainage in 10 selected Indian Air Force Airfield Towns".

The MoEF has provided financial assistance to State Pollution Control Boards/Committees to conduct training workshops on the Municipal Solid Wastes (Management & Handling) Rules, 2000. The CPCB through the concerned State Pollution Control Boards/ Pollution Control Committees has sponsored demonstration projects on cost share basis for implementation of the Municipal Solid Waste (Management and Handling) Rules, 2000 in 12 towns/ cities.